

National Company Law Tribunal

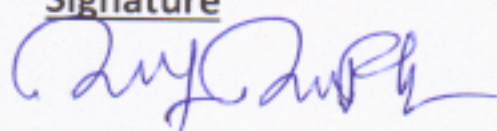
Allahabad Bench

CP NO.89(14)/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Earth stone holdings (Two) Ltd.

SECTION OF THE COMPANIES ACT: U/S 14 of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Earthstone Holdings (Two) Ltd	PCS	Amit Gupta	
<u>2.</u>				

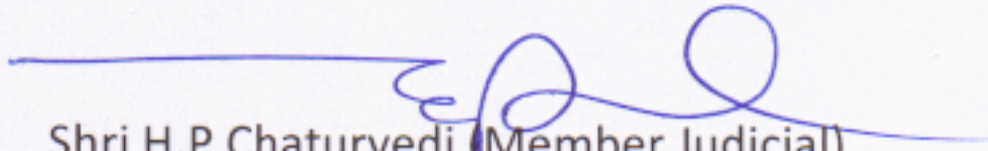
Order dated 08.03.2017

CP NO 89/ (14)/Ald/2016 M/s. Earth Stone Holdings (Two) Ltd.

Mr. Amit Gupta PCS represents company petitioner in this matter the report of the RD is still awaited, though a last chance was given for filing comments/objection if any. Therefore, the case is now fixed for hearing and passing appropriate order. Meanwhile the office of RD is at liberty to file its reports/ comment.

The matter be listed on 29.03.2017

Date-08.03.2017

  
Shri H.P Chaturvedi (Member Judicial)